(b) and (c) After issue of a licence it takes normally two to three years for an industrial undertaking to commence production. The licences for substantial expansion are, therefore, at various stages of implementation

**Small Scale Industries in M.P. during Third and Fourth Plans**

4808 SHRI MARTAND SINGH: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) the number of Small Scall Industries established in Madhya Pradesh during the Fourth Plan, region-wise; and

(b) the nature of the industries?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) and (b). Information has been sought from the State Government and will be laid on the Table of the House.

**ओरियेण्ट पेपर मिल, शहडोल (मध्य प्रदेश) का विस्तार**

4809. श्री मार्तण्ड सिंह : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या औरियन्ट पेपर मिल, शहडोल (मध्य प्रदेश) का विस्तार करने सम्बन्धी कोई प्रस्ताव केन्द्रीय सरकार के विचार के लिए प्रस्तुत किया गया है; और

(ख) यदि हां तो उस पर सरकार द्वारा क्या कार्यवाही की गई है ?

औद्योगिक विकास मंत्रालय में उपमंत्री (श्री सिद्धेश्वर प्रसाद) : (क) जी हां।

(ख) इस आधार पर एक प्रथमदृष्ट्या अस्वीकरण पत्र जारी किया गया था कि राज्य सरकार, कच्चे माल को निरन्तर उपलब्ध करने की गारन्टी देने की स्थिति में नहीं थी। प्रथम दृष्ट्या अस्वीकरण के खिलाफ दिये गये कम्पनी के अभ्यावेदन पर राज्य सरकार के साथ आगे परामर्श करके विचार किया जा रहा है।

**मध्य प्रदेश में लघु उद्योगों की स्थापना करने के लिये लाइसेंस जारी करना**

4810. श्री गंगा चरण दीक्षित : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश मे कितने लघु उद्योगो को वर्ष 1970-71 मे लाइसेंस दिये गये और उनके नाम क्या हैं, और

(ख) तत्सम्बन्धी मुख्य बाते क्या है ?

औद्योगिक विकास मंत्रालय में उपमंत्री (श्री सिद्धेश्वर प्रसाद) : (क) और (ख). लघु उद्योगो की स्थापना के लिए सामान्यत. लाइसेंस की आवश्यकता नही होती है।

**मध्यप्रदेश में औद्योगिक संस्थान**

4811. श्री गंगा चरण दीक्षित : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि इस समय मध्य प्रदेश मे कितने औद्योगिक संस्थान कार्य कर रहे हैं ?

औद्योगिक विकास मंत्रालय मे उपमंत्री (श्री सिद्धेश्वर प्रसाद) : केन्द्रीय सरकारी क्षेत्र मे, इस समय मध्य प्रदेश राज्य में चल रहे औद्योगिक प्रतिष्ठान ये हैं :—

1. भिलाई इस्पात संयत्र, भिलाई।

2. हेवी इलेक्ट्रिकल्स (इंडिया) लि०, भोपाल।

3 नेपा मिल्स नेपानगर।

4 सिक्योरिटी पेपर मिल्स, होशंगाबाद।

5. कोरबा एल्यूमिनियम, कोरबा।

6. मेढर सीमेंट फेक्टरी, नीमच।

7. एल्कलायड फैक्टरी, नीमच।

8. राष्ट्रीय कोयला निगम द्वारा नियंत्रित तथा स्वामित्व वाली कोयला खानें।

9. राष्ट्रीय खनिज विकास निगम बैलाडीला परियोजना सं० 14

इसके अतिरिक्त इंडियन आयल कारपोरेशन तथा सेंट्रल वेयर हाउसिंग कारपोरेशन की स्थापना की जा रही है।

2. गैर-सरकारी क्षेत्र में राज्य के उद्योग निदेशक के यहां बड़े मध्यम क्षेत्रों तथा लघु क्षेत्र दोनों में 1971 के अन्त तक पंजीकृत औद्योगिक एककों की संख्या, इस प्रकार थी :—

उद्योग (विकास तथा विनियमन) अधिनियम के अधीन

| | |
|---|---|
| बड़े तथा मध्यम क्षेत्र में | 137 |
| लघु क्षेत्र में | 19441 |

**Applicants for Grant-in-Aid for Backward Areas of M.P.**

4812. SHRI MARTAND SINGH: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) the number of applicants who got their names registered for grant-in aid from Central Government for industries located in the backward areas of Madhya Pradesh;

(b) the amount of money which has so far been granted to the State of Madhya Pradesh for this purpose; and

(c) the criteria adopted while distributing the money?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) to (c). Under the 10% Central outright grant or subsidy scheme, 1971, 33 applicants are reported to have registered themselves with the State Government up to 25th April, 1972. The applicability of the scheme and the manner of disbursement have been given in detail in the Gazette notification dated 26th August, 1971. According to the scheme, a State level committee is to be formed to screen the applications and make disbursements in the manner laid down. The State Government have further reported that non of the applications has matured for disbursement and no disbursements have been made.

**Setting up of Government Cinema Houses for providing Entertainment at Cheaper Rates**

4813. SHRI BISHWANATH JHUNJHUNWALA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have considered the desirabitity of setting up of cinema houses which will provide entertainment to the public at a cheaper rate and to a large number, at a time; and

(b) whether the Film industry has made any such proposal to Government for consideration and if so, Government's reaction in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING. (SHRI DHARAM BIR SINHA): (a) Considering the shortage of cinema houses in the country, Government have always appreciated the need for setting up of more and more cinema houses. Cinema is a State subject and so the Central Government have from time to time appealed to the State Governments to provide encouragement and facilities for construction of new cinema houses.

(b) No, Sir; the film industry as represented by its Associations has not made any proposal in this respect.

**All India Defence Employees Federation to join Joint ConsultativeMachinery**

4814. SHRI S. M. BANERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether All India Defence Employees Federation has decided to join the Joint Consultative Machinery;

(b) if so, whether the names submitted for the National Council and Departmental Council have not yet been cleared by his Ministry; and

(c) if so, the steps taken by Government to take expeditious action in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.